

(B)

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

C.P.NO. 500/2002
IN
O.A.NO.1434/2002.

Wednesday, this the 15th day of January, 2003

Hon'ble Shri Govindan S. Tampli, Member (A)
Hon'ble Shri Shanker Raju, Member (J)

1. Shri Rautan Singh
s/o Shri Ram Singh
r/o MCF A-49,
Bharat Singh Colony
Balabaghgarh, Distt. Faridabad
Haryana
2. Shri Kishan Kumar
s/o Late Shri Devi Sharan
r/o Gali No.15, House No.148
Amrit Puri-B, Garhi,
New Delhi

Working as Enquiry Clerks
CPWD in O/O Ministry of Urban
Development & Poverty Alleviation
Nirman Bhawan, New Delhi

...Applicants

(By Advocate: None)

Versus

1. Shri Bhawani Prasad
Director General of Works
CPWD, Ministry of Urban
Development & Poverty Alleviation
Nirman Bhawan, New Delhi
2. Shri Suresh Kumar
Superintending Engineer
(Co-ordination Circle Civil)
CPWD, East Block-1
R.K.Puram, New Delhi-66
3. Shri E Parmanand
Executive Engineer
PWD Division - IV (DA)
Hauz Khas Police Colony
New Delhi-16

..Respondents

(By Advocate: Shri George Paracken)

O R D E R (ORAL)

Shri Shanker Raju:

In compliance of the directions issued on
29.5.2002, the respondents have passed order dated
4.1.2003 recording reasons, while considering the case of

(2)

the applicant for regularisation, nothing further survives in the Contempt Petition, which is accordingly dismissed. Notices are discharged.

S. Raju
(Shanker Raju)
Member (J)

/sunil/

(Govindan S. Tampi)
(Govindan S. Tampi)
Member (A)